

(c) the action taken by Government to meet the demands of the employees and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). According to information received from Delhi Administration, the employees of Hindustan Samachar had gone on strike on 13-5-81 in support of their demands about implementation of Recommendations of the Palekar Tribunals as accepted by the Government (including payment of Dearness Allowance) and payment of bonus for 1979-80. They were also on strike on 15-7-81 in support of their demand regarding immediate payment of the salaries for the months of May and June, 1981. The notices for these strike were not received by the Labour Department of Delhi Administration.

As per information received from the Government of Kerala, the employees of Hindustan Samachar working in the State did not take part in the strike.

(c) As per resolutions passed by the Hindustan Samachar Cooperative Society, in its meeting held on 30-6-81, it has been decided to implement the recommendations of the Palekar Tribunals (including the payment of dearness allowance) and to pay the bonus for 1979-80. The management has also paid the salary for the month of June, 1981 excepting few journalists at places other than Delhi. The management has informed that the workers have also been paid advances against their salary for July, 1981.

Consultations with Defence Research and Development Organisation

405. SHRIMATI MADHURI SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that various Ministries and Departments of

the Government seek consultation from the Defence Research and Development Organisation;

(b) if so, the names of those seeking consultancy service from the Organisation; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Setting up of Security force by universities

406. SHRI KRISHNA KUMAR GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the National Police Commission had recommended the setting up of their own security force by the Universities in the country;

(b) whether the Aligarh Muslim University has decided to raise its own security force to uphold the authority of the Vice Chancellor;

(c) if so, the strength of the proposed security force; and

(d) the basis of selection of members of the force, the jurisdiction, the authority and powers of the proposed force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAHWANA):

(a) Yes, Sir.

(b) to (d). The information is being collected from the University and the same will be placed on the Table of the House in due course.